# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.40/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No.44/2009	
NAME OF THE COMPANY	Shubham Transcocenic Pvt Ltd.	
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya	
NAME OF THE RESPONDENT(S)	Shubham Transcocenic Pvt Ltd. & (5) Others	
UNDER SECTION	397/398	

#### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Advocate	9000666072	En-
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

#### **ORDER**

Heard. Shri Naresh Kumar Sangam on behalf of Shri S.Chidambaram, Learned Counsel for Petitioner.

At the request of Counsel, case is posted to 04-12-2017.

Member (T)

Member (J)

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